## Annexure-1

Name of the corporate debtor: HYDRIC FARM INPUTS LIMITED Date of commencement of liquidation: 07/09/2022 List of stakeholders as on: 20<sup>TH</sup> Nov. 2022

## List of secured financial creditors

(Amount in ₹) Name of creditor Details of claim Details of claim admitted Amount Amount of Amount of Amount of Remarks, if any any mutua dues, that may be set off claim rejected contingent claim under received erification Date of Amount of claim Admitted Nature of claim Details of % share in security interest relinqui eceipt covered by Security Interest covered by total amount of claims admitted relinquishe ? (Yes/No) CORPORO RATION BANK \* 13.53.12.053/-13,53,12,053/- FC 13,53,12,053/-Yes PROPERTY Amount no 13,53,12,053/ The claim is not received within due tate hence claim of egregated IRP period is taker IDBI \* 10,24,33,379/ 10,24,33,379/ 10,24,33,379/-Amount not 10,24,33,379/ egregated ICICI Bank 16,06,21,296 16,06,21,296 16,06,21,296 YES 16,06,21,296 The claim is received after the due date hence security interest has been relinquished as egregated been relinquished as per provision of IBBI Cliquidation)
Provision, 2016 IFCP 55,97,47,363/- 55,97,47,363/ 55,97,47,363/- NO Amount not 55,97,47,363/segregated SIDBI 14.82.81.233/-14.82.81.233/-14 82 81 233/-NO PROPERTY 00% 14,82,81,233/egregated INDIAN 22.61.25.177/-22.61.12.636/ PROPERTY Amount not segregated 22,61,12,636/-NO 999% 12541/-22,61,12,636/ BANK\* AXIS BANK \* ,81,27,084/-,81,27,084/ 3,81,27,084/-YES PROPERTY The claim is not received within due date hence claim of 100% Nil Amount not Nil CIRP period is taken

\* Some clarification are still pending from the creditors for verification of claims hence claims are provisionally admitted

For Hydric Farm Inputs Ltd.
Liquidator